NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No. TP 59/17	Purpose	Section 433(e) / 433(f)	Name of the Parties M/s. / Mr. Patel Trading Corporation Vs DSG Buildwell Pvt. Ltd.
CP 114/16		For compli-ance of objections raised by registry		

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	SHIVA PRASADB-R	PETITIONER	Shop B.R
	8971448032		
	SRINDHI HEGDE 8971932605	RESPONDENT	Prind I hagger

ORDER

Counsel for Petitioner Company is Present. Counsel for Respondent is also present. Counsel for Petitioner requested further time to comply the objections raised by registry. Meanwhile, Counsel for Respondent/Corporate Debtor also requested time to file objections. List it on 08/12/2017.

Member (T)

Member (J)